IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT - III

(IB)-406(ND)/2017

IN THE MATTER OF:

Lokesh Arora

.... APPLICANT / PETITIONER

Vs

Piyush Colonisers Ltd.

RESPONDENT

SECTION:

Under Section 9 of Insolvency and Bankruptcy of India

Order delivered on 11.10.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the APPLICANT / PETITIONER

For the RESPONDENT

ORDER

Learned Counsel for the petitioner is present and seeks to withdraw this Petition. Acceding to the said request of Learned Counsel for the Petitioner, this petition is dismissed as withdrawn.

(R. VARADHAKAJAN) MEMBER (JUDICIAL)